

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) POSTPONED UNSTARRED QUESTION TO BE LAID ON THE TABLE

Postponed Unstarred Question No.83 tabled by Shri Dayanand Sopte, MLA regarding 'Pathetic Condition of Ferry Wharf at Keri Terekhol (originally slated for answer on 20.07.2018) to be laid on the Table.

(c) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. PAPERS TO BE LAID ON THE TABLE

1.SHRI MANOHAR PARRIKAR, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demands for Grants:

- 1.Public Grievances (Demand No. 29) Received on 25th July, 2018 at 4.15 p. m.
2. Goa College of Pharmacy (Demand No. 50).
3. Labour (Demand No. 52).
4. Municipal Administration (Demand No. 55).
5. Information & Publicity (Demand No. 56).
6. Social Welfare (Demand No. 57).
7. Factories & Boilers (Demand No. 59).
8. Employment (Demand No. 60).
9. Agriculture (Demand No. 64).
10. Fisheries (Demand No. 66).
11. Ports Administration (Demand No. 67).
12. Electricity (Demand No.76).

2.SHRI MANOHAR PARRIKAR, Chief Minister to lay the Annual Report of the Goa State Pollution Control Board (GAPCB) for the year 2017-18.

3. PRIVATE MEMBERS' RESOLUTIONS

(1)SHRI ALEIXO REGINALDO LOURENCO, MLA to move the following:

“This House urgently resolves the Government to appoint a Gaming Commissioner to check persons entering in designated gaming areas without tourist permit.”

(2)**SHRI CHANDRAKANT KAVLEKAR**, Leader of Opposition to move the following:

“This House strongly recommends the Government for hot mixing and widening of the public road/MDR from Margao (power house circle) to Curchorem via Rawanfond, Gudi, Paroda, Quepem, with retaining walls, parking areas as and where required to provide safe and better transportation facility for the people mainly from South Goa.”

(3)**SHRI LUIZINHO FALEIRO**, MLA to move the following:

“This House strongly recommends the Government to set up a Judicial Commission to investigate the adulteration of fruits, vegetables, fish, meat, spices, etc. and to assess the impact on nutrition and health of consumers due to surreptitiously poisoning of foods by suppliers and check the artificial price rise of fish and monopolization of fish trade by Fish Mafia using unfair means to throttle the business of the local fishing community.”

(4)**SHRI RAJESH PATNEKAR**, MLA to move the following:

“This House strongly recommends the Government to make necessary arrangements to set up a full-fledged Police Station at Sankhali town.”

(5)**SHRI PRATAPSINGH RANE**, MLA to move the following:

“This House unanimously resolves that the Government constitutes at the Taluka level the Block Development Committee consisting of Sarpanchas, the MLAs and the MPs of the area who shall meet every six weeks to review the work done by the Government in the areas of the Block.”

4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-5)

Demand No. 57	-	Social Welfare
Demand No. 76	-	Electricity
Demand No. 86	-	Non-Conventional Source of Energy

5. GOVERNMENT BILL-INTRODUCTION

SHRI MANOHAR PARRIKAR, Chief Minister to move for leave to introduce The Goa State Commission for Backward Classes(Amendment) Bill, 2018.

ALSO to introduce the Bill.